

**THE INDIAN RAILWAY COMPANIES (REPEAL)
ACT, 2001**

No. 24 OF 2001

[29th August, 2001.]

An Act to repeal the Indian Railway Companies Act, 1895.

BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Indian Railway Companies (Repeal) Act, 2001.

Repeal of
Act 10 of
1895.

2. The Indian Railway Companies Act, 1895 is hereby repealed.